

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2423
ANSWERED ON:28.03.2012
CORRUPTION CASES CLOSED BY CBI
Mishra Shri Govind Prasad

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the details of cases closed by the Central Bureau of Investigation during the years 2005-10, State-wise;
- (b) the details of the corruption cases closed by the CBI including the minimum and maximum amounts involved therein during the above period, State-wise; and
- (c) the number of complaints received against the CBI and the number of complaints out of them investigated by the Government during the above period?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

(a): So far as CBI is concerned, during the years 2005-10, 723 Regular Cases/Preliminary Enquiries have ended in closure. The year-wise details of these cases are as follows:-

Year(s) Total No. of cases closed.

2005	120
2006	114
2007	136
2008	97
2009	137
2010	119

TOTAL 723

The state-wise data is not maintained centrally.

(b): So far as CBI is concerned, during the years 2005-10, 480 corruption/ PC Act cases have ended in closure. The data in respect of amounts involved in these cases is not maintained centrally.

(c): As regards the complaints received against CBI officials, Government normally forwards the same to CVO, CBI and CVC for appropriate action. No investigation is carried out by the Government.

However, based on relevant information, Central Government has initiated Disciplinary Proceedings against Group A officers of CBI, for which it is the Disciplinary Authority, and the details are as follows:

Year Initiated Disposed

2005	9	3
2006	6	5
2007	4	2
2008	2	8
2009	10	5
2010	17	7

Further, the information as per the available records in CBI during last 5 years i.e. 2007 to 2012 (upto 29.02.2012), the year-wise number of complaints received and disposed of by CBI are as follows:-

Year No. of complaints Total No. of complaints No. of complaints

received during dealt with /examined disposed of during
the year during the year the year.

2007	53	78	59
2008	50	69	32
2009	94	131	69
2010	97	159	81
2011	120	198	122
2012	21	97	19

(upto 29.02.12)